## **RAJYA SABHA**

- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T.-7235/03]
- I. Notifications of the Ministry of Shipping and related papers.
- Report and Accounts (11.10.99 to 31.03.01) of the Ennore Port Limited, Chennal and related papers.
- III. Report and Accounts (2001-2002) of the Chennai Port Trust, Chennai and related papers.
- IV. Corrigendum to the Annual Accounts and Audit Report (2001-2002) of the New Mangalore Port Trust, Mangalore.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIP KUMAR MANSUKH LAL GANDHI): Madam, I lay on the Table:

- (i) (a) A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R.449 dated the 2<sup>nd</sup> November, 2002, publishing the Inland Waterways Authority of India (Amendment) Rules, 2002, under section 36 of the Inland Waterways Authority of India Act, 1985.
  - (b) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No.L.T.-7751/03]
  - (ii) A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R.187 (E) dated the 3<sup>rd</sup> March, 2003, publishing the Merchant Shipping (Continuous Discharge Certificate-cum-Seafarer's Identity Document) (Amendment) Rules, 2003, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. L.T.-7303/03]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) First Annual Report and Accounts of the Ennore Port Limited, Chennai, for the period from 11<sup>th</sup> October, 1999 to 31<sup>st</sup> March, 2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.-7225/03]
- III. (1) A copy each (in English and Hindi) of the following papers, under section 106 and sub-section (2) of the section 103 of the Major Port Trusts Act, 1963 :-
  - (a) Annual Administration Report and Accounts of the Chennai Port Trust, Chennai, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Port Trust.
  - (c) Review by Government on the Annual Accounts.
  - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.-7226/03]
- IV. A copy (in English and Hindi) of the Corrigendum to the Annual Accounts and Audit Report of the New Mangalore Port Trust, Mangalore, for the year 2001-2002. [Placed in Library. See No. L.T.-7303A/03]

<sup>&</sup>lt;sup>®</sup> Laid on the Table on the 20<sup>th</sup> December, 2002.